

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 05.11.2019 (TUESDAY)

COURT - II

10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1043-1044 of 2019 & I.A No. 3331 of 2019	Vaayucon Greentech Pvt. Ltd. Vs. Vani Biochem	V. Sridhar Reddy	
2.	Competition. App. (AT) No. 26 of 2019	Kanhaiya Singhal. Vs. Indiabulls Housing Finance Ltd & Ors.	Ajay Kumar	Mehul Parti (R4)

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1126 of 2019	CJ Darcl Logistics Ltd. Vs. Mahender Kumar Khandelwal RP of Bhushan Power & Steel Ltd.	Atul Shanker Mathur	
4.	Comp. App. (AT) (Ins) No.1128 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. SMW Metals Pvt Ltd.	A.K. Vali	
5.	Comp. App. (AT) (Ins) No. 1146 of 2019	Prayag Polytech Pvt Ltd. Vs. Beoworld Pvt Ltd.	Shreya Jain	
6.	Comp. App. (AT) No. 286 of 2019 (With Defects)	Brahmagiri Realtors Pvt. Ltd. Vs. Lanco Hills Technology Park Pvt. Ltd. & Ors.	Shekar	

For Admission (After Notice)

7.	Comp. App (AT) (Ins) No. 897 of 2019	Sarvadnya Industries Pvt Ltd. Vs. Khandoba Prasanna Sakhar Karkhana Ltd. With	Atanu Mukherjee	Anandh K
8.	Comp. App. (AT) (Ins) No. 943 of 2019	Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd & Ors.	Murani Kumar	Anandh K
9.	Comp. App. (AT) (Ins) No. 1017 of 2019	Sivagnanam G. ILanahai. Vs. Wayne Burt Petro Chemicals Pvt Ltd.	Lzafeer Ahmad B.F	Anuj Tiwari
10.	Comp. App. (AT) (Ins) No. 1087 of 2019	Micro Dynamics Pvt. Ltd. Vs. Cosmos Cooperative Bank Ltd.	Avishkar Singhvi	

After the above or 02:00 PM, whichever is earlier.

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 660 of 2019	Electro Magnetic Industries. Vs. Energo Engineering Projects Ltd.	Sneha R.Iyer	Abhishek Anand
2.	Comp. App. (AT) (Ins) No. 748 of 2019	R.R. Gopaljee. Vs. Indian Overseas Bank & Ors.	Ramalingam. VA	Niti Jain
3.	Comp. App (AT) (Ins) No. 758 of 2019	Tecpro Employees Welfare Association. Vs. Venkatesan Sankaranarayanan (IRP) & Ors.	Ashish Kumar Upadhyay	Sabhya Choudhary
4.	Comp. App. (AT) (Ins) No. 773 of 2019	Larsen & Toubro Ltd. Vs. Three C Universal Developers Pvt. Ltd.	Manisha Chaudhary	Rakshit Goyal
5.	Comp. App (AT) (Ins) No. 850 of 2019	S.P. Coal Resources Pvt Ltd. Vs. Indus FILA Ltd & Ors.	Goutham Shivshankar	Yugank Goel (R2), Supriya Jain(RP)
6.	Comp. App. (AT) (Ins) No. 852 of 2019	LT. COL.H.S. Bedi (Retd.) Vs. L & T Finance Ltd & Ors.	Ashim Vachher	S N Gautam-R1
7.	Comp. App. (AT) No.100 of 2019	Mangala Investments Ltd & Ors. Vs. Canara Land Investments Ltd & Ors.	Harshit Agarwal	Aravindh S
8.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd & Ors.	D.Abhinav Rao	Mahesh Agarwal
9.	Comp. App (AT) No. 148 of 2019	With M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal

For Admission (Fresh Cases)

10.	Comp. App (AT) (Ins) No. 1148 of 2019	Shearson Investment and Trading Company Pvt Ltd. Vs. Anil Goel, Liquidator.	Anju Jain	
11.	Comp. App (AT) (Ins) No. 1152 of 2019	Rohit Bal. Vs. Rakesh Saxena & Anr.	Ankit Rajgarhia	
12.	Comp. App (AT) (Ins) No. 1154 of 2019	Straight Edge Contracts Pvt Ltd. Vs. Gupta Ji Electric Company.	Aviral Kapoor	

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By Order**-sd/-
Registrar**